

**Survey for Broad-gauge Line from  
Barauni to Katihar**

3875. SHRI SITARAM KESRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a survey has been made for converting metre-gauge Railway line into broad-gauge line between Barauni and Katihar;

(b) whether Government have finalised all the details in this regard; and

(c) if so, when the work is proposed to be started ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). Engineering and Traffic Surveys for the conversion of the Barauni-Katihar metre gauge line to broad gauge, were sanctioned in June, 1969. The surveys are in progress and are likely to be completed by September, 1970.

(c) A final decision regarding this conversion will be taken after the survey reports are received from the North Eastern Railway and are examined by the Railway Board. The actual conversion of this section is also dependent on the priority this conversion scheme will merit *vis-a-vis* other conversion proposal and the availability of funds.

**Number of Candidates for Presidential  
and Vice-Presidential Elections**

3876. SHRI ARJUN SINGH BHADORIA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of candidates who filed nomination papers for the Presidential and Vice-Presidential elections in the years 1952, 1957, 1962, 1967 and 1969;

(b) the number of candidates left after the scrutiny of nomination papers for the said elections, separately; and

(c) the number of candidates left in the field after the withdrawal of their candidature referred to in parts (a) and (b) above ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM) : (a) to (c). Two statements giving the information are placed on the Table of the House. [Placed in Library. See No. LT—296/70]

**Issue of Industrial Lines for West Bengal**

3877. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that industrialists desirous of starting industries in West Bengal are discouraged by the officials of his Ministry in the name of industrial unrest;

(b) if so, the number of licences issued for West Bengal in 1968 and 1969 ; and

(c) how it compares with the number of licences issued for Maharashtra and Tamil Nadu ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) and (c). A statement giving comparative figures of applications received and licences & letters of intent issued during 1968 and 1969 in West Bengal, Maharashtra and Tamil Nadu is given below :—

*Statement*

	West Bengal		Maharashtra		Tamil Nadu	
	1968	1969	1968	1969	1968	1969
No. of applications received	96	110	232	380	55	100
	206		612		155	
No. of licences issued	34	64	80	81	9	13
No. of letters of intent issued	18	26	53	122	12	22
	52	90	133	203	21	35
	142		336		56	
Percentage in relation to No. of applications received.	69.3%		54.9%		36.1%	